

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

1. Sri Mithilesh Kumar Singh, Secretary, DLSA, Koderma,
2. Smt. Neerja Ashri, Civil Judge (Sr. Div.)-cum-J.M., Giridih,
3. Sri Rajendra Kumar Sinha, Civil Judge(Sr. Div.)-I-cum-ACJM, Chaibasa,
4. Sri Krishna Kant Mishra, Secretary,DLSA, Chaibasa,
5. Sri Chandan, Secretary, DLSA, Chatra,
6. Sri Prafulla Kumar, Secretary, DLSA, Daltonganj,
7. Sri Kumar Kranti Prasad, Civil Judge (Sr. Div.)-cum-J.M., Chatra,
8. Sri Sachindra Birua, Secretary, DLSA, Deoghar,
9. Miss Kumari Vaishali Srivastava, Civil Judge(Sr. Div.)-cum-J.M., Ranchi,
10. Sri Kumar Pawan, Civil Judge (Sr. Div.)-I-cum-ACJM, Jamshedpur,
11. Sri Manoj Kumar Tripathi, Civil Judge (Sr. Div.)-cum-Spl. Judge, Economic Offences, Dhanbad,
12. Smt. Kalpana Hazarika, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar,
13. Sri Avinash Kumar Dubey, Secretary, DLSA, Dhanbad,
14. Sri Amresh Kumar, Civil Judge (Sr. Div.)-cum-J.M., Godda,
15. Sri Sanjay Kumar Dubey, Civil Judge (Sr. Div.)-I-cum-ACJM, Dumka,
16. Sri Nishant Kumar, Secretary, DLSA, Dumka,
17. Sri Rajesh Srivastava, Secretary, DLSA, Garhwa,
18. Sri Bipin Bihari Gautam, Secretary, DLSA, Jamtara,
19. Sri Shankar Kumar Maharaj, Civil Judge (Sr. Div.)-cum-J.M., Giridih,
20. Sri Sanjiv Kumar Verma, Civil Judge (Sr. Div.)-I-cum-ACJM, Chatra,
21. Sri Sanjay Kumar Singh No.III, Secretary, DLSA, Godda,
22. Smt. Kusum Kumari, Civil Judge (Sr. Div.)-cum-J.M., Gumla,
23. Sri Koushik Mishra, Civil Judge (Sr. Div.)-I-cum-ACJM, Gumla,
24. Sri Binod Kumar, Secretary, DLSA, Gumla,
25. Smt. Garima Mishra, CJM, Deoghar,
26. Sri Sanjeev Jha, Secretary, DLSA, Hazaribagh,
27. Sri Yogesh Chandra Verma, Civil Judge(Sr. Div.)-cum-Spl. Judge, Economic Offences, Jamshedpur,
28. Sri Soumendra Nath Sikdar, Secretary, DLSA, Jamshedpur,
29. Sri Daya Ram, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur,
30. Sri Manoranjan Kumar No.-I, Secretary, DLSA, Giridih,
31. Sri Kankan Pattadar, Secretary, DLSA, Khunti,
32. Sri Surya Mani Tripathi, Secretary, DLSA, Sahebganj,
33. Sri Piyush Srivastava, Civil Judge (Sr. Div.)-I-cum-ACJM, Latehar,
34. Miss Archana Kumari, Secretary DLSA, Latehar,
35. Sri Laxmikant, Secretary DLSA, Lohardaga,
36. Sri Sanjay Singh Yadav, Civil Judge (Sr. Div.)-I-cum-ACJM, Pakur,
37. Sri Sunil Dutta Dwivedi, Secretary, DLSA, Pakur,
38. Sri Prem Shankar, Civil Judge (Sr. Div.)-cum-JM, Ramgarh,
39. Sri Shekhar Kumar, Secretary DLSA, Ramgarh,
40. Sri Niraj Kumar Vishwakarma, CJM, Saraikela,
41. Sri Braj Kishore Pandey No. 2, Civil Judge (Sr. Div.)-cum- Spl. Judge, Economic Offences, Ranchi,
42. Md. Faheem Kirmani, Secretary DLSA, Ranchi,

43. Sri Binay Kumar Lal, Civil Judge (Sr. Div.)-I-cum-ACJM, Sahebganj,
44. Sri Anand Mani Tripathi, Secretary, DLSA, Bokaro,
45. Sri Durgesh C. Awasthi, Civil Judge (Sr. Div.)-I-cum-ACJM, Saraikela,
46. Sri Kuldeep, Secretary DLSA, Saraikela,
47. Sri Amit Kumar Vaish, Secretary DLSA, Simdega.

Sub: - Nomination for attending two days Refresher Training Programme (R-10) scheduled to be held on 21<sup>st</sup> & 22<sup>nd</sup> July, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Refresher Training Programme (R-10) on “**Appreciation and Recording of Electronic Evidence in light of IT Act and Appreciation of Documentary Evidence in Civil Cases**” scheduled to be held on **21<sup>st</sup> & 22<sup>nd</sup> July, 2018** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 21.07.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

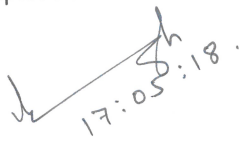
I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 20<sup>th</sup> July till the evening of 22<sup>nd</sup> July, 2018.

Yours faithfully,  
Sd/- **J. P. Singh**  
Registrar (Administration)

Memo No. 2304 /Apptt.

Dated, Ranchi, the 17.05.18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1098/JAJ dated 05.05.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)